

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
STARRED QUESTION NO.144
TO BE ANSWERED ON 09.12.2015

STORAGE OF NUCLEAR MATERIAL

*144. SHRI CHANDRA PRAKASH JOSHI:

Will the PRIME MINISTER be pleased to state:

- (a) whether adequate steps have been taken to expand the storage capacity of raw material required for generation of nuclear energy in the country and if so, the details thereof;
- (b) the funds allocated for the purpose during the last three years;
- (c) whether the cost of generation of nuclear energy is likely to come down as a result thereof and if so, the details thereof; and
- (d) the details of the safety measures proposed to be taken by the Government for future expansion of storage capacity of raw material?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a)&(b) Yes Sir, current storage capacity is adequate and action is also taken to cater to future requirements. Storage facilities have been constructed for the storage of raw material required for generation of Atomic energy in the country. Additional storage facilities will be added as and when needed. Materials storage facilities meet the Guidelines No.AERB/FE-FCF/SG-3 for uranium oxide fuel fabrication facilities. The total cost of such facilities established so far is about ₹ 8.5 crore.
- (c) No, Sir. The tariff for nuclear power is fixed based on cost plus principle and a return on equity of 15.5% to be grossed up with normal tax rate applicable during each year of the tariff period.
- (d) All the fuel storage facilities are located within Nuclear Fuel Complex (NFC) premises and adequate measures are implemented for their safety and security, as per International Atomic Energy Agency (IAEA) document on "The physical protection of nuclear material and nuclear facilities (INFCIRC/225 rev.4)". Only authorised persons are allowed access to these facilities and material accounting is being maintained by authorised agency of the facility.
